

Loss making routes of IA/AI

1222. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a Group of Ministers has recently directed Air India and Indian Airlines combine to drastically prune all loss making routes;

(b) if so, the details of loss making route identified by AI/IA combine and estimate losses suffered during the last three years;

(c) whether the factors responsible for AI/IA combine on loss making routes have been identified; and

(d) if so, the details thereof and the strategies formulated by Government to make IA/AI combine profitable one?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) to (d) The Group of Ministers have taken note of the proposal for restructuring of Air India. Government will arrive at a decision upon those proposals.

Violation of guidelines by airline companies

1223. SHRI MAHENDRA MOHAN:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has recently found that some airlines in the country are not following the guidelines of Government and show-cause notices have been issued to them;

(b) if so, the details thereof;

(c) whether the airlines which were found flouting the norms of Government and to whom show-cause notices were issued have replied to Government; and

(d) if so, the details thereof and further action Government has taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) In view of certain violations of regulations and operating procedures observed during surveillance inspections, show cause notices had been issued to Paramount Airways, MDLR Airlines and JetLite in September, 2009. In addition, show causes notice has been issued to National Aviation Company of India Limited (I) (NACIL(I)), Kingfisher Airlines, Go Air, Jet Airways and JetLite in November, 2009 for violating the operating instruction with regard to precautions to be observed while landing at Mumbai airport during wet conditions.

(c) and (d) Paramount Airways and JetLite have furnished their reply to the show cause notice, which is under examination. Reply of NACIL (I), Kingfisher Airlines, Go Air, Jet Airways and JetLite is awaited. MDLR Airlines have suspended their operations since October, 2009.